

वैदेशिक-कार्य मन्त्रालय में उच्च-मंजरी (श्री सुरेशचन्द्र सिंह) : (क). बर्मा और श्रीलंका से रहने वाले भारतीय नागरिक अगर वहां से आना चाहें तो वहां की सरकारें इसके लिए अनुमति दे देती हैं और उनकी रवानगी के समय प्रचलित नियमों के अनुसार उन्हें अपने साथ आस्तियां और घरेलू सामान लाने की भी इजाजत दे देती हैं ।

(ख) अगर इनकी रवानगी के समय कोई कठिनाइयां पैदा हों तो वहां पर हमारे जो मिशन हैं वे उन्हें दूर करने में सहायता करते हैं ।

(ग) हमारे रंगून-स्थित राजदूतावास को इन लोगों से इस सिलसिले में अगर कोई शिकायत मिलती है तो वह स्थानीय प्राधिकारियों का ध्यान उसकी ओर आकृष्ट करता है ताकि वे समुचित कार्रवाई करें ।

Foreign Exchange for Indian News Agencies

*1578. SHRI JYOTIRMOY BASU : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Indian news agencies and newspapers earn foreign exchange and are also allotted exchange for expenditure abroad ;

(b) whether Government propose to lay on the Table a comparative statement of foreign exchange and foreign income by different accredited news and feature agency syndicates for the five-year period ending the 31st December, 1967 on the basis of statistics available in different wings of the Ministry ;

(c) whether Government also propose to lay on the Table a statement showing the amounts of foreign exchange given to various Indian news agencies and Indian newspapers for buying services and materials for last five years ; and

(d) various agreements between Indian agencies on the hand and the foreign and international agencies entered into with details thereof ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) to (d). The information is

being collected and will be laid on the Table of the House.

Manufacture of Goods in H.A.L.

*1579. SHRI K. LAKKAPPA : Will the Minister of DEFENCE be pleased to state :

(a) whether the attention has been drawn to the fact that large stocks of goods manufactured at H.A.L., Bangalore have accumulated and are lying unsold ; and

(b) if so, the details of the goods manufactured and those lying unsold at present with reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) It is not correct to say that large stocks of goods are lying unsold at H.A.L.

(b) Does not arise.

Protest lodged by Chinese Government Regarding Indian Employees in Chinese Embassy

1580. SHRI C. CHITTYBABU : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Chinese Foreign Ministry summoned Indian Charged' affaires in China and lodged a strong protest about the arrest of two Indian employees of the Chinese Embassy in Delhi on the 3rd April, 1968; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) The Chinese Foreign Ministry summoned our Charged' Affaires in China on April 8 and raised the matter of the arrest of two local employees of the Chinese Embassy in New Delhi.

(b) It has been made clear both to the Chinese Embassy in New Delhi and the Chinese Foreign Office that legal action against the two local employees of the Chinese Embassy arose out of the wrongful confinement of an Indian constable on 6th March. A complaint was lodged against this act and the matter is being processed in accordance with Indian laws.